




NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/11/2016 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/5/2016  
NAME OF THE PETITIONER(S) : Shri Kuberan N. & 21 Others  
NAME OF THE RESPONDENT(S) : Monarch Steels (India) Limited & 3 Others  
UNDER SECTION : 397/398

S.No.	Name (in Capitals)	Represented by	Signature
1	FOR TK Bhaskar Shwetha Vasudevan	counsel for petitioners 1-22	
2	T. V. P. Sai Vihar K. Kumar Pal Chohan	For Counsel for Intervenor	T. v. P. Sai Vihar 
3.	D. CHANDRAGUPTA	Counsel for R2	

**ORDER**

Counsel for petitioner present. Counsel for Intervener present. Counsel for R2 present. Counsel for petitioner stated that notices to all respondents have been sent and delivery details are yet to be received. She sought time to file proof of sending and effecting service of notices to respondents along with an affidavit. Time extended at request. Put up on 18.01.2017 at 10.30 A.M.

  
(Ch Mohd Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)